



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १२, अंक १३(३)]

सोमवार, मार्च १६, २०२६/फाल्गुन २५, शके १९४७

[पृष्ठे ९१, किंमत : रुपये २७.००

असाधारण क्रमांक २५

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2026 (L. A. Bill No. XXI of 2026), introduced in the Maharashtra Legislative Assembly on the 16th March 2026, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XXI OF 2026.

A BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2027.

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2027; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 2026. Short title.

Withdrawal of
Rs.
85,85,08,52,63,000
out of the
Consolidated
Fund of the State
for the Financial
Year 2026-2027.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of eight lakh fifty eight thousand five hundred eight crores, fifty two lakhs, sixty three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2027, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2027.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
A-Expenditure on Revenue Account					
General Administration Department					
A-1	Governor and Council of Ministers	2012, 2013, 2015,	45,14,69,000	46,14,08,000	91,28,77,000
A-2	Elections	Elections	7,93,43,61,000	...	7,93,43,61,000
A-3	Public Service Commission.	2051,	2,000	1,31,21,25,000	1,31,21,27,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075,	21,55,96,55,000	1,01,000	21,55,97,56,000
A-5	Social Services	2216, 2235, 2250, 2251,	2,73,59,14,000	...	2,73,59,14,000
A-6	Information and Publicity	2220,	6,81,08,79,000	1,50,000	6,81,10,29,000
A-7	Civil Aviation	3053,	16,00,96,19,000	...	16,00,96,19,000
A-8	Census Surveys and Statistics	3454,	5,000	...	5,000
Total-General Administration Department			55,50,19,04,000	1,77,37,84,000	57,27,56,88,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
Home Department					
B-1	Police Administration	2014, 2055, 2070, Other Administrative Services	3,37,06,81,27,000	6,00,50,000	3,37,12,81,77,000
B-2	State Excise	2039, State Excise	3,70,55,59,000	1,01,000	3,70,56,60,000
B-3	Transport Administration	2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport	71,48,07,02,000	1,50,00,00,000	72,98,07,02,000
B-4	Secretariate and Other General Services	2045, 2052, 2075, Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	79,66,98,000	...	79,66,98,000
B-5	Jails	2056, Jails	8,54,09,91,000	...	8,54,09,91,000
B-6	General Services	2217, 2235, 2250, Urban Development Social Security and Welfare Other Social Services	4,69,17,000	...	4,69,17,000
B-7	Economic Services	3001, 3051, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	10,75,76,00,000	...	10,75,76,00,000
B-8	Flood Control and Draingae	2711, Flood Control and Drainage	36,00,00,000	...	36,00,00,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
		Total+Home Department	4,32,75,65,96,000	1,56,01,51,000	4,34,31,67,47,000	
				(4)		
		Revenue and Forest Department				
C-1	Revenue and District Administration	2029, 2045, 2053, 2070, 2515, 2853,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services Other Rural Development Programmes Non-Ferrous Mining and Metallurgical Industries	53,51,74,89,000	38,000	53,51,75,27,000
C-2	Stamps and Registration	2030,	Stamps and Registration	4,56,66,70,000	3,000	4,56,66,73,000
C-3	Interest Payments	2049,	Interest Payments	2,37,54,41,000	2,000	2,37,54,43,000
C-4	Secretariat and Other General Services	2052, 2059, 2075,	Secretariat-General Services Public Works Miscellaneous General Services	1,09,01,97,000	5,000	1,09,02,02,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	1,05,57,79,000	11,000	1,05,57,90,000
C-6		2245, 2711,	Relief on Account of Natural Calamities Flood Control and Drainage	1,75,72,00,54,000	4,000	1,75,72,00,58,000
C-7	Forest	2406,	Forestry and Wild Life	47,68,68,74,000	1,000	47,68,68,75,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2415, 2551, 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	...	8,00,00,000	8,00,00,000
		Total-Revenue and Forest Department	2,86,01,25,04,000	8,00,64,000	2,86,09,25,68,000
		Agriculture,Animal Husbandry,Dairy Development and Fisheries Department			
D-1	Interest Payments	2049, Interest Payments	...	86,38,35,000	86,38,35,000
D-2	Social Security and Welfare	2235, Social Security and Welfare	24,70,000	...	24,70,000
D-3	Agriculture Services	2401, 2402, 2415, Crop Husbandry Soil and Water Conservation Agricultural Research and Education	1,74,26,54,29,000	50,00,000	1,74,27,04,29,000
D-4	Animal Husbandry	2403, Animal Husbandry	20,42,93,04,000	1,00,000	20,42,94,04,000
D-5	Dairy Development	2404, Dairy Development	2,03,79,46,000	50,00,000	2,04,29,46,000
D-6	Fisheries	2405, Fisheries	3,15,49,74,000	1,50,000	3,15,51,24,000
D-7	Secretariat and Other Economic Services	2702, 3451, Minor Irrigation Secretariat-Economic Services	1,13,47,34,000	...	1,13,47,34,000
		Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department	2,01,02,48,57,000	87,40,85,000	2,01,89,89,42,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
School Education and Sports Department.					
E-1	Interest Payments	2049,	...	22,16,82,91,000	22,16,82,91,000
E-2	General Education	2202,	8,60,45,83,68,000	1,90,14,000	8,60,47,73,82,000
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	7,73,87,47,000	2,000	7,73,87,49,000
Total-School Education and Sports Department.					
			8,68,19,71,15,000	22,18,73,07,000	8,90,38,44,22,000
Urban Development Department					
F-1	Interest Payments	2049,	...	3,00,00,00,000	3,00,00,00,000
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3055,	2,09,45,96,90,000	2,50,000	2,09,45,99,40,000
F-3	Secretariat and Other Social Services	2235, 2251,	44,35,88,000	...	44,35,88,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	3,51,92,67,56,000	...	3,51,92,67,56,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Urban Development Department	5,61,83,00,34,000	3,00,02,50,000	5,64,83,02,84,000
Finance Department					
G-1	Sales Tax Administration	2020, 2040, Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc.	15,42,58,34,000	1,00,000	15,42,59,34,000
G-2	Other Fiscal and Miscellaneous Services	2070, 2075, Other Administrative Services Miscellaneous General Services	92,69,70,95,000	...	92,69,70,95,000
G-3	Interest Payment and Debt Servicing	2048, 2049, Appropriation for Reduction or Avoidance of Debt Interest Payments	...	6,12,47,40,31,000	6,12,47,40,31,000
G-4	Secretariat-General Services	2052, Secretariat-General Services	83,01,14,000	...	83,01,14,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	6,40,09,60,000	2,00,000	6,40,11,60,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	7,55,47,83,45,000	3,16,40,45,000	7,58,64,23,90,000
G-7	Social Security and Welfare	2235, Social Security and Welfare	1,30,23,21,000	...	1,30,23,21,000
		Total-Finance Department	8,72,13,46,69,000	6,15,63,83,76,000	14,87,77,30,45,000
Public Works Department					
H-2	Other Administrative and Social Services	2235, Social Security and Welfare	85,00,000	...	85,00,000
H-3	Housing	2216, Housing	4,22,12,88,000	...	4,22,12,88,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
H-4	Secretariat and Other Economic Services	2406, 3051, 3053, 3451,	82,11,46,000	...	82,11,46,000
		Forestry and Wild Life Ports and Light Houses Civil Aviation Secretariat-Economic Services			
H-5	Roads and Bridges	3054,	75,14,52,57,000	15,00,000	75,14,67,57,000
		Roads and Bridges			
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405,	37,87,23,78,000	7,50,16,000	37,94,73,94,000
		Public Works General Education Technical Education. Art and Culture Medical and Public Health Urban Development Labour, Employment and Skill Development Animal Husbandry Fisheries			
			Rs.	Rs.	Rs.
Total-Public Works Department			1,18,06,85,69,000	7,65,16,000	1,18,14,50,85,000
Water Resources Department					
I-1	Interest Payments	2049,	...	15,98,36,64,000	15,98,36,64,000
		Interest Payments			
I-2	Social Security and Welfare	2235,	2,00,00,000	...	2,00,00,000
		Social Security and Welfare			
I-3	Irrigation, Power and Other Economic Services	2402, 2700,	26,89,55,77,000	...	26,89,55,77,000
		Soil and Water Conservation Major Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
				(4)	
I-4	Secretariat-Economic Services	2701, Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research 3451, Secretariat-Economic Services	82,45,21,000	...	82,45,21,000
		Total-Water Resources Department	27,74,00,98,000	15,98,36,64,000	43,72,37,62,000
		Law and Judiciary Department			
J-1	Administration of Justice	2014, Administration of Justice	45,77,83,42,000	8,90,48,96,000	54,68,32,38,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	3,06,17,81,000	11,00,000	3,06,28,81,000
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,32,60,000	...	7,32,60,000
		Total-Law and Judiciary Department	48,91,33,83,000	8,90,59,96,000	57,81,93,79,000
		Industries, Energy, Labour and Mining Department			
K-1	Other Taxes and Duties on Commodities and Services	2045, Other Taxes and Duties on Commodities and Services	1,01,68,53,000	...	1,01,68,53,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
K-3	Stationary and Printing	2057, 2058, Stationary and Printing	2,49,36,51,000	1,00,000	2,49,37,51,000
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	4,50,37,45,000	...	4,50,37,45,000
K-5	Social Security and Welfare	2235, Social Security and Welfare	11,91,000	...	11,91,000
K-6	Energy	2801, 2810, Power New and Renewable Energy	2,14,01,69,30,000	...	2,14,01,69,30,000
K-7	Industries	2851, 2852, 2853, Village and Small Industries Industries Non-Ferrous Mining and Metallurgical Industries	81,33,75,63,000	1,000	81,33,75,64,000
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	51,09,42,000	...	51,09,42,000
Total-Industries,Energy,Labour and Mining Department			3,03,88,08,75,000	1,01,000	3,03,88,09,76,000
Rural Development Department					
L-1	Interest Payments	2049, Interest Payments	...	29,55,75,41,000	29,55,75,41,000
L-2	District Administration	2053, District Administration	1,11,40,95,08,000	1,000	1,11,40,95,09,000
L-3	Rural Development Programmes.	2059, 2235, 2415, 2501, Public Works Social Security and Welfare Agricultural Research and Education Special Programmes for Rural Development	2,17,30,40,03,000	...	2,17,30,40,03,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,04,15,19,000	...	1,04,15,19,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6,10,16,40,000	7,60,05,44,000	13,70,21,84,000
		Total-Rural Development Department	3,35,85,66,70,000	37,15,80,86,000	3,73,01,47,56,000
Food, Civil Supplies and Consumer Protection Department					
M-1	Social Security and Welfare	2235, Social Security and Welfare	10,00,000	...	10,00,000
M-2	Food Storage and Warehousing	2408, Food Storage and Warehousing	8,02,06,81,000	26,80,00,000	8,28,86,81,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services 3475, Other General Economic Services	1,96,19,07,000	...	1,96,19,07,000
		Total-Food, Civil Supplies and Consumer Protection Department	9,98,35,88,000	26,80,00,000	10,25,15,88,000
Social Justice and Special Assistance Department					
N-1	Interest Payments	2049, Interest Payments	...	30,00,000	30,00,000
N-2	Secretariat and Other Social Services	2053, District Administration 2216, Housing 2251, Secretariat Social Services	14,59,78,02,000	1,000	14,59,78,03,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration	2,39,34,36,58,000	5,00,000	2,39,34,41,58,000
	2202, General Education				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
	2230, Labour, Employment and Skill Development				
	2235, Social Security and Welfare				
	2236, Nutrition				
	2401, Crop Husbandry				
	2402, Soil and Water Conservation				
	2403, Animal Husbandry				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2408, Food Storage and Warehousing				
	2501, Special Programmes for Rural Development				
	2505, Rural Employment				
	2801, Power				
	2810, New and Renewable Energy				
	2851, Village and Small Industries				
	2852, Industries				
N-6	District Schemes	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	29,19,32,14,000	...	29,19,32,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Total-Social Justice and Special Assistance Department	2,83,13,46,74,000	35,01,000	2,83,13,81,75,000
Planning Department					
O-1	District Administration	2053, District Administration	1,00,00,000	...	1,00,00,000
O-2	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	5,00,04,20,000	...	5,00,04,20,000
O-3	Rural Employment	2505, Rural Employment	62,01,23,02,000	1,00,00,01,000	63,01,23,03,000
O-4	Other Rural Development Programmes	2515, Other Rural Development Programmes	2,03,000	...	2,03,000
O-6	Other Scientific Research	3425, Other Scientific Research	69,51,50,000	...	69,51,50,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	4,99,53,90,000	5,14,37,000	5,04,68,27,000
O-8	Tourism	3452, Tourism	2,00,62,000	...	2,00,62,000
O-9		3454, Census Surveys and Statistics 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	22,18,54,43,000	1,000	22,18,54,44,000
O-14	District Plan-Mumbai City	2041, Taxes on Vehicles 2053, District Administration 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services	3,44,08,20,000	...	3,44,08,20,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2851,		Village and Small Industries			
3056,		Inland Water Transport			
3435,		Ecology and Environment			
3451,		Secretariat-Economic Services			
3452,		Tourism			
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
O-18	District Plan-Thane		8,59,99,45,000	...	8,59,99,45,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
O-20	District Plan-Raigad		3,94,15,08,000	...	3,94,15,08,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		3,37,98,64,000	...	3,37,98,64,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
O-24	District Plan-Sindhudurg		2,55,50,67,000	...	2,55,50,67,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune	2041, Taxes on Vehicles	13,00,53,04,000	...	13,00,53,04,000
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		5,81,91,51,000	...	5,81,91,51,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2041, Taxes on Vehicles			
		2053, District Administration			
		2202, General Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
O-30	District Plan-Sangli		4,57,58,16,000	...	4,57,58,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		2851, 3054, 3451, 3604,	Village and Small Industries Roads and Bridges Secretariat-Economic Services Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		
O-32	District Plan-Solapur	2041, 2053, 2202, 2203, 2204, 2205, 2210, 2215, 2217, 2220, 2225, 2230, 2235, 2236, 2403, 2404, 2405, 2406, 2425, 2515, 2702, 2801, 2810,	Taxes on Vehicles District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Animal Husbandry Dairy Development Fisheries Forestry and Wild Life Co-operation Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy	6,97,95,00,000 ... 6,97,95,00,000	6,97,95,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2851, 3054, 3451, 3452, 3604,		Village and Small Industries Roads and Bridges Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-34	District Plan-Kolhapur		5,50,70,43,000	...	5,50,70,43,000
2041, 2053, 2202, 2203, 2204, 2205, 2210, 2215, 2217, 2220, 2225, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2501, 2515, 2702, 2801,		Taxes on Vehicles District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Special Programmes for Rural Development Other Rural Development Programmes Minor Irrigation Power			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-36	District Plan-Nashik		8,17,97,70,000	...	8,17,97,70,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
O-38	District Plan-Dhule		2,89,99,87,000	...	2,89,99,87,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-40	District Plan-Jalgaon		6,27,28,20,000	...	6,27,28,20,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-42	District Plan-Ahmednagar		7,61,10,00,000	...	7,61,10,00,000
	2041,	Taxes on Vehicles			
	2053,	District Administration			
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour, Employment and Skill Development			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2404,	Dairy Development			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2501,	Special Programmes for Rural Development			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.
			(4)	Total Rs.
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-44	District Plan-Nandurbar		1,87,96,50,000	...
2041,	Taxes on Vehicles			
2053,	District Administration			
2202,	General Education			
2204,	Sports and Youth Services			
2205,	Art and Culture			
2210,	Medical and Public Health			
2217,	Urban Development			
2220,	Information and Publicity			
2230,	Labour, Employment and Skill Development			
2235,	Social Security and Welfare			
2236,	Nutrition			
2403,	Animal Husbandry			
2405,	Fisheries			
2406,	Forestry and Wild Life			
2425,	Co-operation			
2515,	Other Rural Development Programmes			
2702,	Minor Irrigation			
2801,	Power			
2810,	New and Renewable Energy			
2851,	Village and Small Industries			
3054,	Roads and Bridges			
3451,	Secretariat-Economic Services			
3452,	Tourism			
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-46	District Plan-Chhatrapati Sambhajinagar		6,02,32,44,000	...
2041,	Taxes on Vehicles			
			6,02,32,44,000	6,02,32,44,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-48	District Plan-Jalna		3,98,88,03,000	...	3,98,88,03,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	(6)
O-50	District Plan-Parbhani	2041, Taxes on Vehicles 2053, District Administration 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,32,25,35,000	...	3,32,25,35,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-52	District Plan-Nanded		5,14,51,56,000	...	5,14,51,56,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-54	District Plan-Beed	2041, 2053, 2202, 2203, 2204, 2205, 2210, 2215, 2217, 2220, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2702, 2801, 2810, 2851, 3054, 3451, 3452, 3604,	Taxes on Vehicles District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Information and Publicity Labour, Employment and Skill Development Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Minor Irrigation Power New and Renewable Energy Village and Small Industries Roads and Bridges Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,36,99,07,000 ...	5,36,99,07,000
O-56	District Plan-Latur	2041, 2053,	Taxes on Vehicles District Administration	4,05,85,95,000 ...	4,05,85,95,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		4,05,67,71,000	...	4,05,67,71,000
2053,	District Administration				
2202,	General Education				
O-58	District Plan-Dharashiv		4,05,67,71,000	...	4,05,67,71,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-60	District Plan-Hingoli		2,67,09,31,000	...	2,67,09,31,000
		Taxes on Vehicles			
		District Administration			
		General Education			
		Technical Education.			
		Sports and Youth Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-62	District Plan-Nagpur		10,21,90,92,000	...	10,21,90,92,000
		Taxes on Vehicles			
		District Administration			
		General Education			
		Technical Education.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(4)	
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		3,43,71,34,000	...	3,43,71,34,000
2053,	District Administration				
2202,	General Education				
O-64	District Plan-Wardha				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-66	District Plan-Bhandara		2,50,58,15,000	...	2,50,58,15,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-70	District Plan-Gadchiroli		3,90,66,80,000	...	3,90,66,80,000
		Taxes on Vehicles			
		District Administration			
		General Education			
		Sports and Youth Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
O-72	District Plan-Gondia		2,60,82,92,000	...	2,60,82,92,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-74	District Plan-Amaravati		5,08,12,24,000	...	5,08,12,24,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-78	District Plan-Yavatmal		4,52,72,98,000	...	4,52,72,98,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-80	District Plan-Buldhana		4,14,03,95,000	...	4,14,03,95,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-82	District Plan-Washim		2,83,04,20,000	...	2,83,04,20,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar		3,22,86,00,000	...	3,22,86,00,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
		Total-Planning Department	2,73,00,22,50,000	1,05,14,39,000	2,74,05,36,89,000
Parliamentary Affairs Department					
P-1	Secretariat-General Services	2052,	6,11,53,000	...	6,11,53,000
P-2	Social Security and Welfare	2235,	60,000	...	60,000
		Total-Parliamentary Affairs Department	6,12,13,000	...	6,12,13,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
S-3	Secretariat Social Services	2251, Secretariat Social Services	28,70,10,000	1,000	28,70,11,000
		Total-Medical Education and Drugs Department	82,13,52,13,000	1,51,000	82,13,53,64,000
Tribal Development Department					
T-1	Interest Payments	2049, Interest Payments	...	58,35,00,000	58,35,00,000
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	3,19,32,21,000	...	3,19,32,21,000
T-3	Social Security and Welfare	2235, Social Security and Welfare	46,80,000	...	46,80,000
T-4	Secretariat Social Services	2251, Secretariat Social Services	23,76,06,000	...	23,76,06,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, District Administration	2,06,27,69,39,000	...	2,06,27,69,39,000
		2059, Public Works			
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food Storage and Warehousing			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
T-9	District Schemes	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	25,27,73,88,000	...	25,27,73,88,000
		Total-Tribal Development Department	2,34,98,98,34,000	58,35,00,000	2,35,57,33,34,000
		Environment and Climate Change Department			
U-1	Interest Payments	2049, Interest Payments	...	7,98,96,000	7,98,96,000
U-2	Social Security and Welfare	2235, Social Security and Welfare	60,000	...	60,000
U-3	Secretariat Social Services	2251, Secretariat Social Services	8,35,55,000	...	8,35,55,000
U-4	Ecology and Environment	3435, Ecology and Environment	6,09,86,03,000	...	6,09,86,03,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Environment and Climate Change Department	6,18,22,18,000	7,98,96,000	6,26,21,14,000
		Co-operation, Marketing and Textiles Department			
V-1	Interest Payments	2049, Interest Payments	...	6,09,65,01,000	6,09,65,01,000
V-2	Co-operation.	2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries 3451, Secretariat-Economic Services 3456, Civil Supplies	23,66,47,71,000	1,60,000	23,66,49,31,000
		Total-Co-operation, Marketing and Textiles Department	23,66,47,71,000	6,09,66,61,000	29,76,14,32,000
		Higher and Technical Education Department			
W-1	Interest Payments	2049, Interest Payments	...	4,03,82,12,000	4,03,82,12,000
W-2	General Education	2202, General Education	1,19,73,61,01,000	...	1,19,73,61,01,000
W-3	Technical Education.	2203, Technical Education.	26,55,54,89,000	1,50,000	26,55,56,39,000
W-4	Art and Culture	2205, Art and Culture	5,56,61,19,000	...	5,56,61,19,000
W-5	Social Security and Welfare	2235, Social Security and Welfare	13,00,000	...	13,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
W-6	Secretariat Social Services	2251, Secretariat Social Services	32,20,89,000	...	32,20,89,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406, Forestry and Wild Life	2,000	...	2,000
		Total-Higher and Technical Education Department	1,52,18,11,00,000	4,03,83,62,000	1,56,21,94,62,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	2,55,71,91,19,000	...	2,55,71,91,19,000
X-2	Secretariat Social Services	2251, Secretariat Social Services	20,67,77,000	...	20,67,77,000
		Total-Women and Child Development Department	2,55,92,58,96,000	...	2,55,92,58,96,000
		Water Supply and Sanitation Department.			
Y-1	Interest Payments	2049, Interest Payments	...	29,78,91,000	29,78,91,000
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	1,12,97,80,51,000	49,98,000	1,12,98,30,49,000
Y-3	Social Security and Welfare	2235, Social Security and Welfare	1,20,000	...	1,20,000
Y-4	Minor Irrigation	2702, Minor Irrigation	64,18,63,000	...	64,18,63,000
Y-5	Secretariat-Economic Services	3451, Secretariat-Economic Services	2,21,81,04,000	...	2,21,81,04,000
		Total-Water Supply and Sanitation Department.	1,15,83,81,38,000	30,28,89,000	1,16,14,10,27,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	Rs.
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-1	Interest Payments	2049, Interest Payments	...	64,57,17,000	64,57,17,000
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	31,88,23,32,000	15,70,000	31,88,39,02,000
		Total-Skills, Employment, Entrepreneurship And Innovation Department	31,88,23,32,000	64,72,87,000	32,52,96,19,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	4,66,86,91,000	2,75,80,000	4,69,62,71,000
ZC-2	Social Security and Welfare	2235, Social Security and Welfare	40,05,40,000	...	40,05,40,000
		Total-Maharashtra Legislature Secretariat	5,06,92,31,000	2,75,80,000	5,09,68,11,000
		Tourism and Cultural Affairs Department			
ZD-1	Secretariate and Other Social Services	2070, Other Administrative Services 2220, Information and Publicity 2251, Secretariat Social Services	25,04,49,000	...	25,04,49,000
ZD-2	Art and Culture	2205, Art and Culture	13,90,87,19,000	...	13,90,87,19,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZD-3	Social Security and Welfare	2235, Social Security and Welfare	3,60,000	...	3,60,000
ZD-4	Tourism	3452, Tourism	21,61,92,00,000	...	21,61,92,00,000
		Total-Tourism and Cultural Affairs Department	35,77,87,28,000	...	35,77,87,28,000
		Minorities Development Department			
ZE-1	Minorities Development.	2052, Secretariat-General Services	9,73,81,82,000	...	9,73,81,82,000
		2053, District Administration			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		Total-Minorities Development Department	9,73,81,82,000	...	9,73,81,82,000
		Marathi Language Department			
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	43,87,37,000	...	43,87,37,000
ZF-2	Art and Culture	2205, Art and Culture	1,58,55,97,000	...	1,58,55,97,000
ZF-3	Social Security and Welfare	2235, Social Security and Welfare	2,40,000	...	2,40,000
		Total-Marathi Language Department	2,02,45,74,000	...	2,02,45,74,000
		Other Backward Bahujan Welfare Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZG-1	Interest Payments	2049, Interest Payments	Rs. ...	Rs. 38,90,91,000	Rs. 38,90,91,000
ZG-2	Secretariate and Other Social Services	2251, Secretariat Social Services	25,01,39,000	1,000	25,01,40,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	46,79,10,74,000	...	46,79,10,74,000
Total-Other Backward Bahujan Welfare Department			47,04,12,13,000	38,90,92,000	47,43,03,05,000
Soil and Water Conservation Department					
ZH-1	Interest Payments	2049, Interest Payments	...	6,000	6,000
ZH-2	Social Security and Welfare	2235, Social Security and Welfare	50,00,000	...	50,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2406, Forestry and Wild Life 2702, Minor Irrigation	9,83,56,85,000	...	9,83,56,85,000
ZH-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	20,83,09,000	...	20,83,09,000
Total-Soil and Water Conservation Department			10,04,89,94,000	6,000	10,04,90,00,000
Persons with Disabilities Welfare Department					
ZI-1	Interest Payments	2049, Interest Payments	...	18,00,00,000	18,00,00,000
ZI-2	Secretariat Social Services	2251, Secretariat Social Services	39,60,54,000	...	39,60,54,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	22,77,51,37,000	...	22,77,51,37,000
		Total-Persons with Disabilities Welfare Department	23,17,11,91,000	18,00,00,000	23,35,11,91,000
		Total-A-Expenditure on Revenue Account	59,67,45,31,36,000	7,22,72,72,37,000	66,90,18,03,73,000
B-Expenditure on Capital Account					
General Administration Department					
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	1,16,83,05,000	...	1,16,83,05,000
		4070, Capital Outlay on Other Administrative Services			
		5053, Capital Outlay on Civil Aviation			
		5275, Capital Outlay on Other Communication Services			
A-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	24,70,40,000	...	24,70,40,000
		Total-General Administration Department	1,41,53,45,000	...	1,41,53,45,000
Home Department					
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	24,63,39,87,000	...	24,63,39,87,000
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-Commercial Line			
		5051, Capital Outlay on Ports and Light Houses			
		5055, Capital Outlay on Road Transport			
B-11	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,03,32,18,000	...	1,03,32,18,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
		Total-Home Department	25,66,72,05,000	...	25,66,72,05,000
		Revenue and Forest Department			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	33,02,01,000	1,00,00,000	34,02,01,000
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Loans for Relief on Account of Natural Calamities			
C-10	Capital Expenditure on Economic Services	4406, 4415, 4701, 4711, 5475, 6401,	14,73,04,34,000	...	14,73,04,34,000
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Agricultural Research and Education			
		Capital Outlay on Medium Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Other General Economic Services			
		Loans for Crop Husbandry			
C-11	Internal Debt of the State Government	6003,	...	1,000	1,000
		Internal Debt of the State Government			
C-12	Loans to Government Servants etc	7610,	2,42,51,81,000	...	2,42,51,81,000
		Loans to Government Servants etc			
		Total-Revenue and Forest Department	17,48,58,16,000	1,00,01,000	17,49,58,17,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-8	Capital Outlay on Animal Husbandry	4403,	3,000	...	3,000
		Capital Outlay on Animal Husbandry			
D-9	Capital Expenditure on Fisheries	4405, 6405,	2,67,13,42,000	...	2,67,13,42,000
		Capital Outlay on Fisheries			
		Loans for Fisheries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
D-10		4404, Capital Outlay On Dairy Development 6003, Internal Debt of the State Government	1,000	24,71,00,000	24,71,01,000
D-11	Loans to Government Servants, etc	6216, Loans for Housing 7610, Loans to Government Servants etc	27,96,72,000	...	27,96,72,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	2,95,10,18,000	24,71,00,000	3,19,81,18,000
		School Education and Sports Department.			
E-4	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	1,89,07,54,000	...	1,89,07,54,000
E-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	12,14,98,000	...	12,14,98,000
		Total-School Education and Sports Department.	2,01,22,52,000	...	2,01,22,52,000
		Urban Development Department			
F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development	23,26,00,02,000	...	23,26,00,02,000
F-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	1,000	1,000
F-7	Loans for Urban Development	6217, Loans for Urban Development	67,76,23,58,000	...	67,76,23,58,000
F-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	6,72,40,000	...	6,72,40,000
		Total-Urban Development Department	91,08,96,00,000	1,000	91,08,96,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	Rs.
H-11	Loans to Government Servants etc	4210, 4250, 7610, Loans to Government Servants etc	64,71,40,000	...	64,71,40,000
		Total-Public Works Department	3,71,00,72,07,000	12,00,00,000	3,71,12,72,07,000
		Water Resources Department			
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705, 4711, 4801, Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	1,86,18,97,01,000	20,00,000	1,86,19,17,01,000
I-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	20,05,79,21,000	20,05,79,21,000
I-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,52,91,75,000	...	1,52,91,75,000
		Total-Water Resources Department	1,87,71,88,76,000	20,05,99,21,000	2,07,77,87,97,000
		Law and Judiciary Department			
J-4		4059, 4216, Capital Outlay on Public Works Capital Outlay on Housing	7,20,00,00,000	...	7,20,00,00,000
J-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	47,00,01,000	...	47,00,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Law and Judiciary Department	7,67,00,01,000	...	7,67,00,01,000
		Industries, Energy, Labour and Mining Department			
K-9	Capital Expenditure on Economic and Social Services	4058, 4250, 4851, 6250,	1,40,00,51,000	...	1,40,00,51,000
		Capital Outlay on Stationery and Printing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Village and Small Industries.			
		Loans for Other Social Services			
K-10	Capital Expenditure on Industries	4875,	2,01,00,00,000	...	2,01,00,00,000
K-11	Capital Expenditure on Energy.	4801, 6801,	77,37,16,70,000	...	77,37,16,70,000
		Loans for Power Projects			
K-13	Loans to Government Servants etc	7610,	4,13,76,000	...	4,13,76,000
		Total-Industries, Energy, Labour and Mining Department	80,82,30,97,000	...	80,82,30,97,000
		Rural Development Department			
L-7	Capital Expenditure on Rural Development	4515, 5054, 6216,	64,36,00,00,000	...	64,36,00,00,000
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Roads and Bridges			
		Loans for Housing			
L-8	Loans to Government Servants etc	7610,	5,01,60,000	...	5,01,60,000
		Loans to Government Servants etc			
		Total-Rural Development Department	64,41,01,60,000	...	64,41,01,60,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Food, Civil Supplies and Consumer Protection Department			
M-4	Capital Outlay on Food Storage and Warehousing	4408,	1,32,89,81,10,000	...	1,32,89,81,10,000
M-5	Capital Outlay on Other General Economic Services	5475,	5,18,01,000	...	5,18,01,000
M-6	Loans to Government Servants etc	7610,	9,28,01,000	...	9,28,01,000
		Total-Food,Civil Supplies and Consumer Protection Department	1,33,04,27,12,000	...	1,33,04,27,12,000
		Social Justice and Special Assistance Department			
N-4	Capital Expenditure on Social Services	4059,	33,93,89,42,000	...	33,93,89,42,000
		4210,			
		4225,			
		4235,			
		4402,			
		4408,			
		4425,			
		6225,			
N-5	Loans to Government Servants,etc	7610,	11,16,00,000	...	11,16,00,000
N-7	District Schemes	4225,	79,80,95,000	...	79,80,95,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities.	Rs. 86,91,000	Rs. ...	Rs. 86,91,000
		Total-Social Justice and Special Assistance Department	34,85,73,28,000	...	34,85,73,28,000
Planning Department					
O-10	Capital Outlay on Other Rural Development	4250, Capital Outlay on Other Social Services	64,29,45,04,000	...	64,29,45,04,000
		4515, Capital Outlay on Other Rural Development Programmes			
		5452, Capital outlay on Tourism			
O-11	Capital Outlay on Hill Areas.	4551, Capital Outlay on Hill Areas.	2,55,00,00,000	...	2,55,00,00,000
O-12	Investment in General Financial and Trading Institutions	5465, Investment in General Financial and Trading Institutions	1,00,000	...	1,00,000
O-13	Loans to Government Servants etc	7610, Loans to Government Servants etc	8,22,90,000	...	8,22,90,000
O-15	District Plan-Mumbai City	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4405, Capital Outlay on Fisheries 4515, Capital Outlay on Other Rural Development Programmes	2,10,91,80,000	...	2,10,91,80,000
O-17	District Plan-Mumbai Suburban	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing	1,66,95,51,000	...	1,66,95,51,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-19	District Plan-Thane	4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6235, Loans for Social Security and Welfare	1,95,00,55,000	...	1,95,00,55,000
O-21	District Plan-Raigad	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries	1,22,84,92,000	...	1,22,84,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6235, Loans for Social Security and Welfare			
		6851, Loans for Village and Small Industries.			
O-23	District Plan-Ratnagiri		1,01,01,36,000	...	1,01,01,36,000
		4055, Capital Outlay on Police			
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6235, Loans for Social Security and Welfare			
O-25	District Plan-Sindhudurg		51,49,33,000	...	51,49,33,000
		4055, Capital Outlay on Police			
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(4)	
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6235,	Loans for Social Security and Welfare		
		6851,	Loans for Village and Small Industries.		
		4055,	Capital Outlay on Police		
		4059,	Capital Outlay on Public Works		
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6217,	Loans for Urban Development		
		6235,	Loans for Social Security and Welfare		
		6851,	Loans for Village and Small Industries.		
O-27	District Plan-Pune			1,71,46,96,000	1,71,46,96,000
				...	

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs. (5)	
O-29	District Plan-Satara	4055, Capital Outlay on Police	Rs. 1,20,08,49,000	Rs. ...	Rs. 1,20,08,49,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
O-31	District Plan-Sangli	4055, Capital Outlay on Police	Rs. 1,31,41,84,000	Rs. ...	Rs. 1,31,41,84,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
				(4)	
O-33	District Plan-Solapur	6217, Loans for Urban Development			
		6235, Loans for Social Security and Welfare			
		4055, Capital Outlay on Police	1,44,05,00,000	...	1,44,05,00,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		6217, Loans for Urban Development			
		6235, Loans for Social Security and Welfare			
O-35	District Plan-Kolhapur	4055, Capital Outlay on Police	1,42,29,57,000	...	1,42,29,57,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-37	District Plan-Nashik	4711, 4055, 5054, 6217, 6235, 6851, 4055, 4059, 4210, 4216, 4235, 4250, 4402, 4403, 4406, 4515, 4702, 6235,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Social Security and Welfare Loans for Village and Small Industries. Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Capital Outlay on Minor Irrigation Loans for Social Security and Welfare	1,47,02,30,000 ...	1,47,02,30,000
O-39	District Plan-Dhule	4055, 4059, 4202, 4210, 4216, 4235, 4250, 4402, 4403, 4406,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life	86,00,13,000 ...	86,00,13,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)		
O-41	District Plan-Jalgaon	4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 6235, Loans for Social Security and Welfare	1,03,71,80,000	...	1,03,71,80,000
		4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 6235, Loans for Social Security and Welfare			
O-43	District Plan-Ahmednagar	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 6235, Loans for Social Security and Welfare	1,23,90,00,000	...	1,23,90,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-45	District Plan-Nandurbar	4055, 4059, 4210, 4235, 4402, 4403, 4515, 4702, 6235, 6851,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Other Rural Development Programmes Capital Outlay on Minor Irrigation Loans for Social Security and Welfare Loans for Village and Small Industries.	40,03,50,000	40,03,50,000
O-47	District Plan-Chhatrapati Sambhajinagar	4055, 4059, 4210, 4216, 4235, 4250, 4402, 4403, 4406, 4515, 4702, 4711, 6217, 6235, 6851,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Loans for Urban Development Loans for Social Security and Welfare Loans for Village and Small Industries.	1,91,67,56,000	1,91,67,56,000
O-49	District Plan-Jalna	4055,	Capital Outlay on Police	71,11,97,000	71,11,97,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Public Works			
4059,		Capital Outlay on Medical and Public Health			
4210,		Capital Outlay on Housing			
4216,		Capital Outlay on Social Security and Welfare			
4235,		Capital Outlay on Other Social Services			
4250,		Capital Outlay on Soil and Water Conservation			
4402,		Capital Outlay on Animal Husbandry			
4403,		Capital Outlay on Forestry and Wild Life			
4406,		Capital Outlay on Other Rural Development Programmes			
4515,		Capital Outlay on Minor Irrigation			
4702,		Capital Outlay on Flood Control Projects			
4711,		Loans for Urban Development			
6217,		Loans for Social Security and Welfare			
6235,					
O-55	District Plan-Beed		86,00,93,000	...	86,00,93,000
		Capital Outlay on Police			
4059,		Capital Outlay on Public Works			
4210,		Capital Outlay on Medical and Public Health			
4235,		Capital Outlay on Social Security and Welfare			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes			
4702,		Capital Outlay on Minor Irrigation			
6217,		Loans for Urban Development			
6235,		Loans for Social Security and Welfare			
O-57	District Plan-Latur		78,14,05,000	...	78,14,05,000
		Capital Outlay on Police			
4059,		Capital Outlay on Public Works			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
			(4)		
O-67	District Plan-Bhandara	4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 6217, Loans for Urban Development 6235, Loans for Social Security and Welfare	48,41,85,000	...	48,41,85,000
O-69	District Plan-Chandrapur	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Education, Sports, Art and Culture 4216, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 6235, Loans for Social Security and Welfare	1,20,69,87,000	...	1,20,69,87,000
		4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
4202,		Capital Outlay on Education, Sports, Art and Culture			
4210,		Capital Outlay on Medical and Public Health			
4216,		Capital Outlay on Housing			
4235,		Capital Outlay on Social Security and Welfare			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes			
4702,		Capital Outlay on Minor Irrigation			
4711,		Capital Outlay on Flood Control Projects			
6235,		Loans for Social Security and Welfare			
4055,		Capital Outlay on Police			
4059,		Capital Outlay on Public Works			
4202,		Capital Outlay on Education, Sports, Art and Culture			
4210,		Capital Outlay on Medical and Public Health			
4216,		Capital Outlay on Housing			
4235,		Capital Outlay on Social Security and Welfare			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes			
4702,		Capital Outlay on Minor Irrigation			
4711,		Capital Outlay on Flood Control Projects			
6217,		Loans for Urban Development			
O-75	District Plan-Amaravati		96,87,76,000	...	96,87,76,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-77	District Plan-Akola	6235, Loans for Social Security and Welfare 6851, Loans for Village and Small Industries. 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 6217, Loans for Urban Development 6235, Loans for Social Security and Welfare	1,23,83,19,000	...	1,23,83,19,000
O-79	District Plan-Yavatmal	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes	1,17,27,02,000	...	1,17,27,02,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	
O-81	District Plan-Buldhana	4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 6235, Loans for Social Security and Welfare 6851, Loans for Village and Small Industries.	1,18,96,05,000	...	1,18,96,05,000
O-83	District Plan-Washim	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes	57,95,80,000	...	57,95,80,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		4702, 4711, 6217, 6235, 6851,	Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Loans for Urban Development Loans for Social Security and Welfare Loans for Village and Small Industries.	...	73,14,00,000
O-85	District Plan-Palghar	4055, 4059, 4210, 4235, 4402, 4403, 4405, 4406, 4515,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes	...	73,14,00,000
		4702, 5054, 6235,	Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Social Security and Welfare	...	1,07,51,36,14,000
			Parliamentary Affairs Department		
P-3	Loans to Government Servants etc	7610,	Loans to Government Servants etc	...	1,16,00,000
			Total-Parliamentary Affairs Department	...	1,16,00,000
			Housing Department		
			Total-Planning Department	...	1,07,51,36,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
Q-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	3,46,00,000	...	3,46,00,000
		Total-Housing Department	3,46,00,000	...	3,46,00,000
		Public Health Department			
R-3		4210, Capital Outlay on Medical and Public Health 6003, Internal Debt of the State Government	5,23,76,000	3,94,80,00,000	4,00,03,76,000
R-4	Loans to Government Servants etc	7610, Loans to Government Servants etc	76,91,70,000	...	76,91,70,000
		Total-Public Health Department	82,15,46,000	3,94,80,00,000	4,76,95,46,000
		Medical Education and Drugs Department			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	17,55,24,92,000	...	17,55,24,92,000
S-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	10,00,11,000	...	10,00,11,000
		Total-Medical Education and Drugs Department	17,65,25,03,000	...	17,65,25,03,000
		Tribal Development Department			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities 4250, Capital Outlay on Other Social Services	36,21,84,97,000	...	36,21,84,97,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		4402,	Capital Outlay on Soil and Water Conservation		
		4406,	Capital Outlay on Forestry and Wild Life		
		4408,	Capital Outlay on Food Storage and Warehousing		
		4425,	Capital Outlay on Co-operation		
		4701,	Capital Outlay on Medium Irrigation		
		4702,	Capital Outlay on Minor Irrigation		
		5054,	Capital Outlay on Roads and Bridges		
T-7	Loans for Tribal Area Development Sub-Plan.	6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	1,000	1,000
T-8	Loans to Government Servants etc	7610,	Loans to Government Servants etc	17,30,00,000	17,30,00,000
T-10	District Schemes	4225,	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	4,86,65,28,000	4,86,65,28,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	9,84,000	9,84,000
			Total-Tribal Development Department	41,25,90,10,000	41,25,90,10,000
Environment and Climate Change Department					
U-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	2,71,01,000	2,71,01,000
			Total-Environment and Climate Change Department	2,71,01,000	2,71,01,000
Co-operation,Marketing and Textiles Department					
V-3	Capital Expenditure on Social Services	4425,	Capital Outlay on Co-operation	3,65,27,16,000	3,65,27,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	Rs.
V-4	Internal Debt of the State Government	4435, 4851, 5475, 6003,	...	93,59,01,000	93,59,01,000
V-5	Capital Expenditure on Economic Services	Loans for Co-operation Loans for Village and Small Industries. Loans for Consumer Industries. Loans for Other General Economic Service	36,12,74,000	...	36,12,74,000
V-6	Loans to Government Servants etc	Loans to Government Servants etc	16,25,13,000	...	16,25,13,000
		Total-Co-operation, Marketing and Textiles Department	4,17,65,03,000	93,59,01,000	5,11,24,04,000
		Higher and Technical Education Department			
W-8	Capital Expenditure on Other Social Services	Capital Outlay on Education, Sports, Art and Culture	3,000	...	3,000
W-9	Loans to Government Servants etc	Loans to Government Servants etc	52,59,70,000	...	52,59,70,000
		Total-Higher and Technical Education Department	52,59,73,000	...	52,59,73,000
		Women and Child Development Department			
X-3	Capital Expenditure on Social Services	Capital outlay on Nutrition	1,000	...	1,000
X-4	Loans to Government Servants etc	Loans to Government Servants etc	7,52,00,000	...	7,52,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
		Total-Women and Child Development Department	7,52,01,000	...	7,52,01,000
		Water Supply and Sanitation Department.			
Y-6	Capital Expenditure on Economic and Social Services	4215,	38,01,54,000	5,00,000	38,06,54,000
		4402,			
		4702,			
		6215,			
		Loans for Water Supply and Sanitation			
Y-7	Loans to Government Servants etc	7610,	10,43,72,000	...	10,43,72,000
		Total-Water Supply and Sanitation Department.	48,45,26,000	5,00,000	48,50,26,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-3	Loans to Government Servants etc	7610,	26,39,50,000	...	26,39,50,000
		Total-Skills, Employment, Entrepreneurship And Innovation Department	26,39,50,000	...	26,39,50,000
		Maharashtra Legislature Secretariat			
ZC-3	Capital Outlay on Housing	4216,	4,50,59,99,000	...	4,50,59,99,000
		7610,			
		Loans to Government Servants etc			
		Total-Maharashtra Legislature Secretariat	4,50,59,99,000	...	4,50,59,99,000
		Tourism and Cultural Affairs Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZD-5	4202, 5452,	Capital Outlay on Education, Sports, Art and Culture Capital outlay on Tourism	2,37,65,70,000	...	2,37,65,70,000
ZD-6	7610,	Loans to Government Servants etc	3,08,00,000	...	3,08,00,000
		Total-Tourism and Cultural Affairs Department	2,40,73,70,000	...	2,40,73,70,000
		Minorities Development Department			
ZE-2	4225, 4235,	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare	18,00,00,000	...	18,00,00,000
ZE-3	7610,	Loans to Government Servants etc	1,13,10,000	...	1,13,10,000
		Total-Minorities Development Department	19,13,10,000	...	19,13,10,000
		Marathi Language Department			
ZF-4	4059,	Capital Outlay on Public Works	80,00,00,000	...	80,00,00,000
ZF-5	7610,	Loans to Government Servants etc	2,26,01,000	...	2,26,01,000
		Total-Marathi Language Department	82,26,01,000	...	82,26,01,000
		Other Backward Bahujan Welfare Department			
ZG-4	4225,	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	27,00,00,000	...	27,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZG-5	Loans for Housing	6216, Loans for Housing	3,62,01,000	...	3,62,01,000
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities.			
		7610, Loans to Government Servants etc			
		Total-Other Backward Bahujan Welfare Department	30,62,01,000	...	30,62,01,000
		Soil and Water Conservation Department			
ZH-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	42,01,00,00,000	...	42,01,00,00,000
		4702, Capital Outlay on Minor Irrigation			
ZH-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	1,000	1,000
ZH-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,90,50,000	...	5,90,50,000
		Total-Soil and Water Conservation Department	42,06,90,50,000	1,000	42,06,90,51,000
		Persons with Disabilities Welfare Department			
ZI-4	Capital Outlay on Social Security and Welfare	4235, Capital Outlay on Social Security and Welfare	15,00,00,000	...	15,00,00,000
ZI-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	3,02,91,000	...	3,02,91,000
		Total-Persons with Disabilities Welfare Department	18,02,91,000	...	18,02,91,000
		Total-B-Expenditure on Capital Account	12,49,50,77,16,000	6,45,39,71,74,000	18,94,90,48,90,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
			72,16,96,08,52,000	13,68,12,44,11,000	85,85,08,52,63,000
			Grand Total		

STATEMENT OF OBJECTS AND REASONS

Article 204 (1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet,—

(a) the grants so made by the Assembly ; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2026-2027.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	..	66,90,18,03,73,000
(b) Capital Expenditure	..	18,94,90,48,90,000
		<hr/>
Total	..	85,85,08,52,63,000
		<hr/>

Mumbai,
Dated the 16th March 2026.

DEVENDRA FADNAVIS,
Chief Minister.